

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 42 of 2013

Dated : 10th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M/s. Bharti Hexacom Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent (s) : Mr. R.K. Mehta with
Mr. Antaryami Upadhyay for R-1
Mr. Bipin Gupta with
Mr. S.K. Bansal for R-2**

ORDER

At the request of the Learned Counsel for the parties, post the matter for hearing on **22.1.2014.**

**(Justice Surendra Kumar)
Technical Member**

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**(Rakesh Nath)
Technical Member**